## **Declaration of Assets and Liabilities**



Year-2023

I, CHANDRA PRAKASH son/daughter/wife of LATE SAHDEO JHA,

ged 43 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as ASSISTANT give herein below the details of the assets (immovable,

A. Details of mounts.

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

$\mathcal{K}'$	<u> </u>						
	Sr. No.	Description	Self	Spouse Name(S) MADHU PRIY		Name TANU PRIYA	3
23	(i)	Cash	RS 2000/-	RS 3000/-	NIL NIL	MINOR NIL	
	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI SAVING ACCOUNT- RS. 368502/-	NIL	NIL	NIL	
	(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND- TOTAL INVESTMENT RS 6000/-	NIL	NIL	NIL	
	(iv)	Other financial institutions, NSS. Postal Savings, LIC Policies, etc	1. POSTOFFICE- 5 YEAR TD- RS 15000/- AND SAVING ACCOUNT- 270869/- (JOINT WITH SPOUSE) 2.LIC- POLICY OF SUM ASSURED AMT RS 94000/- 3. NPS- TOTAL INVESTMENT- RS 150000/-	TD- RS 900000/- (B) RD- TOTAL DEPOSIT - RS 113000/- 2. LIC-TOTAL POLICIES OF SUM ASSURED AMT. RS. 250000/-	1.0000000000000000000000000000000000000		
	1	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	

Chandra Prokash

(vi)	Jewellery (give details of weight and value)	GOLD-30 GM	GOLD-270 GM,SILVER- 750 GM	GOLD-20 GM,SILVER- 150 GM	GOLD-20 GM,SILVER- 200 GM	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Self	Spouse Name(S)-MADHU PRIYA	Dependant -1 Name- KRISH RAJ(MINO	nt-2 Name- TANU PRIYA(M	Depe ndant -3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	I have undevided paternal/ancestral property (agricultural land house) at fatehpur buzurg,thana-desri dist-vaishali.	NIL	R) NIL	NIL	
	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1.BETAURA, BEUR, THANA NO- 94, PATNA, PLOT NO- 598 AND 603, 4.286 DISMIL, VALUE- 1178650/-(CURRENT GOVT RATE)  2.KURKURI, THANA NO-36, PATNA, PLOT NO-926, 930, 3.125 DISMIL, VALUE- 1062500/-(CURRENT GOVT RATE)  3.NIRPURA BETAURA, BEUR THANA NO- 94, PATNA, PLOT NO- 705, 2.3437 DISMIL, VALUE-644518/- (CURRENT GOVT	NIL	NIL	

Chandra Bakash

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

(iii)	Buildings	TNITE				
1 ()	(Commercial	NIL	NIL	NIL	NIL	
1	and		1	1	26 9228	1
-	residential)	1	1	l <sub>s</sub>		
	Location(s)	ľ	ł		1	
	- Survey	1		]		
38	/door		1	1		
Ī	number(s)			ł		1
	- Extent (Total		İ		I.	
Í	measurement)	}				
	- Current					
	market value	A T T T T T T T T T T T T T T T T T T T		1		]
(iv)	Houses /	NIL	NIL	NIL	NIT!	
	Apartments,			INTL	NIL	
	etc.		1			
	- Location(s)		ł		·,	1
	- Survey		ĺ			
	/door					1 1
\$	number(s)				1	
	- Extent (Total			Í		ļ (
]	measurement)	g e			ĺ	
	- Current					l
(v)	market value Others (such	AITI		<u> </u>	Ü	
(")	as interest in	NIL	NIL	NIL	NIL	
	property)				e	
	F. 5 50, 67 )		2 S S S S S S S S S S S S S S S S S S S		*	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
8	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs-62874/- PAID FOR ASSESSMENT YEAR- 2022-23 PAN NO-APHPP6411L	NIL

Chandra Rakash

year upto v Tax return	e assessment which Wealth filed.] ax [Only in prietary	NIL NIL NIL NIL NIL NIL			
C. <u>Personal De</u>	<u>etail</u>				
GPF/CPF/PRAN No. Gender	:- GPF-P1	ΓS/BLA-1233 (M/F)			
Date of Birth	:- 3 1	1 2 1 9 7 9 (DD/MM/YYYY)			
Class/Group Cadre		(A/B/C) LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE			
		ne e.g. B.A.SBihar Administrative Service, Bihar Secretariat Service etc.)			
Home District	:- VAISHALI				
I hereby declare that the above details are true to the best of my knowledge and belief.					
		Signature Chandra Bakash			
		Name of Employee:.CHANDRA PRAKASH			

Place:.PATNA.....

Designation:....ASSISTANT.....

Date: 07-02-23

Department:.BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.